

ORISSA HIGH COURT

FILING REPORT AS ON :25/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0000959/2023	JAGA @ RANJAN MAHURI @ SRI RANJAN MAHURI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /75 /2022 () //
2	BLAPL/0000960/2023	BHASKAR KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /103 /2022 () //
3	BLAPL/0000961/2023	RAHUL KUMAR ROUT @ JAGAN VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /345 /2022 () //
4	BLAPL/0000962/2023	FIROZ RAHA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	PATNAGARH /163 /2022 () //
5	BLAPL/0000963/2023	KAMULU SISA @ DHANESH SISA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /66 /2022 () //
6	BLAPL/0000964/2023	BOILER@BASANTA KUMAR SETHI VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	BALICHANDRAPUR /383 /2022 () //
7	BLAPL/0000965/2023	SIDHANTA GADANAYAK @ RAJA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /880 /2022 () //
8	BLAPL/0000966/2023	TARAKANTA PARIDA @ TARAPADA PARIDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHANDUA /32 /2022 () //
9	BLAPL/0000967/2023	SONI BADAMUNDI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JARADA /124 /2022 () //
10	BLAPL/0000968/2023	CHINA PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	DELANGA /334 /2022 () //
11	BLAPL/0000969/2023	DHANESH SISA @ SHISHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /41 /2022 () //

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12	BLAPL/0000970/2023	SK. JAMIR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /420 /2022 () //
13	BLAPL/0000971/2023	PICHU @ SUBHAM SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /422 /2022 () //
14	BLAPL/0000972/2023	HIRAMANI HARIJAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BOIPARIGUDA /116 /2022 () //
15	BLAPL/0000973/2023	A. SHANKAR VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	BERHAMPUR TOWN /10 /2023 () //
16	BLAPL/0000974/2023	RAVI DANGI @ THAKUR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 () //
17	BLAPL/0000975/2023	DHANA BISSOI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	B.SINGHPUR /121 /2021 () //
18	BLAPL/0000976/2023	MURALI KHILO VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE MAHILA /130 /2022 () //
19	BLAPL/0000977/2023	ANURADHA SUNAMUDI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
20	BLAPL/0000978/2023	LAXMI KASHYAP VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BOIPARIGUDA /116 /2022 () //
21	BLAPL/0000979/2023	JUGAL KISHORE PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ODAGAON /84 /2021 () //
22	BLAPL/0000980/2023	DHANESWAR SETHI @ SETHY @ BAIDHAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL TOWN /365 /2021 () //
23	BLAPL/0000981/2023	BHAGABAN BADAMUNDI	ASIT KUMAR CHOUDHURY	JARADA /124 /2022

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		VS	VS	()
24	BLAPL/0000982/2023	STATE OF ODISHA NARASINGHA RANA	JNYANANANDA PANDA	// MUDANPUR RAMPUR /237 /2022
		VS	VS	()
25	BLAPL/0000983/2023	STATE OF ODISHA RATNAKAR MAJHI	SURYAKANTA DWIBEDI	// BOUDH /415 /2022
		VS	VS	()
26	BLAPL/0000984/2023	STATE OF ODISHA ISWAR @ INDRA @ INDRAMANI MEHER	DEEPALI MAHAPATRA	// BELPARA /283 /2021
		VS	VS	()
27	BLAPL/0000985/2023	STATE OF ODISHA DEBA MISTRI @ DEVIDSON SABAR @ DEBA	SOUBHAGYA KUMAR DASH	// ADVA /63 /2021
		VS	VS	()
28	BLAPL/0000986/2023	STATE OF ODISHA NIKHILANANDA PASUPALAK	HARIPAD MOHANTY	// EOW,BHUBANESWAR /14 /2016
		VS	VS	()
29	BLAPL/0000987/2023	STATE OF ODISHA AKUL MISTRY	RAJIB LOCHAN PATTNAIK	// KALIMELA /186 /2019
		VS	VS	()
30	BLAPL/0000988/2023	STATE OF ODISHA BIRABAR PATRA @ BIRABARA PATRA	PARTHA SARATHI DAS	// PATNA /223 /2022
		VS	VS	()
31	BLAPL/0000989/2023	STATE OF ODISHA BISWAJIT SAHOO @ BABULA @ BABULU	PARTHA SARATHI DAS	// TELKOI /152 /2021
		VS	VS	()
32	BLAPL/0000990/2023	STATE OF ODISHA SADHU MUDULI	ASIT KUMAR JENA	// ORKEL /88 /2022
		VS	VS	()
33	BLAPL/0000991/2023	STATE OF ODISHA AMAR JENA	NIRANJAN JENA	// BALASORE TOWN /320 /2019
		VS	VS	()
34	BLAPL/0000992/2023	STATE OF ODISHA MAHESWAR MANTRY	BHABANI SANKAR TRIPATHY (1)	// JEYPORE SADAR /341 /2022
		VS	VS	()

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35	BLAPL/0000993/2023	STATE OF ODISHA SAYAN KUMAR JENA VS	DEEPAK KU SAHOO VS	// PATKURA /722 /2022 ()
36	BLAPL/0000994/2023	STATE OF ODISHA DAMODAR NAYAK VS	BIBHU PRASAD CHHUALSINGH VS	// KOTOAGARH /109 /2022 ()
37	BLAPL/0000995/2023	STATE OF ODISHA ADIKANDA BHADRA VS	PRASANTA KUMAR PANDA VS	// JAJPUR TOWN /407 /2022 ()
38	BLAPL/0000996/2023	STATE OF ODISHA SATYAM PRADHAN VS	NIRMAL CHANDRA MOHANTY VS	// LALBAG /321 /2020 ()
39	BLAPL/0000997/2023	STATE OF ODISHA JHAMPURA @ SURESH PARIDA VS	BIKRAM CHANDRA GHADEI VS	// DELANGA /131 /2018 ()
40	BLAPL/0000998/2023	STATE OF ODISHA ALIO MUTHAMAJHI VS	BIPIN KUMAR NAYAK VS	// TUMUDIBANDHA /4 /2023 ()
41	BLAPL/0000999/2023	STATE OF ODISHA SURAJ KARUA VS	ROJALINI PANDA VS	// PAHALA /197 /2022 ()
42	BLAPL/0001000/2023	STATE OF ODISHA JAGILI BADAMUNDI VS	ALOK KUMAR PANDA VS	// JARADA /124 /2022 ()
43	BLAPL/0001001/2023	STATE OF ODISHA MANOJ GURU VS	DIPTI RANJAN SWAIN VS	// //0 ()
44	BLAPL/0001002/2023	STATE OF ODISHA UMA SANKAR MEENA VS	SANGRAM KESHARI ROUT VS	// MACHHKUND /72 /2022 ()
45	BLAPL/0001003/2023	STATE OF ODISHA ASHOK KUMAR MALLIK VS STATE OF ODISHA	BIKRAM RATH VS	// GURUDIJHATIA /171 /2022 () //

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46	BLAPL/0001004/2023	SANTOSH KHEMUNDU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /48 /2022 () //
47	BLAPL/0001005/2023	HIMANSU SHARMA VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /20 /2022 () //
48	BLAPL/0001006/2023	SAMIR KUMAR NANDA VS STATE OF ODISHA	BHARATI DASH VS	PHIRINGIA /43 /2020 () //
49	BLAPL/0001007/2023	SUNIL SWAIN @ SUNIL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /507 /2022 () //
50	BLAPL/0001008/2023	MAHESWAR SAHOO VS STATE OF ODISHA(O.P.I.D)	BHAGABAT PRASAD RATH VS	EOW,BHUBANESWAR /2 /2021 () //
51	BLAPL/0001009/2023	CHANDAN SASMAL @ BULU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BENTKAR (42 MOUZA) UPD CUTTACK /155 /2022 () //
52	BLAPL/0001010/2023	LADA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /8 /2021 () //
53	BLAPL/0001011/2023	PALAU @ PRABHAT RANA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ATHAMALLIK /226 /2022 () //
54	BLAPL/0001012/2023	MADHUSUDAN NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	COLLIERY /14 /2023 () //
55	BLAPL/0001013/2023	DEBENDRA KARUA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BARBIL /247 /2022 () //
56	BLAPL/0001014/2023	JUDHISTHIRA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	KUAKHIA /374 /2022 () //
57	BLAPL/0001015/2023	SUDAM MALLICK	CHANDAN SAMANTARAY	BINIKA /151 /2022

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		VS	VS	()
58	BLAPL/0001016/2023	STATE OF ODISHA GAMBHA @ SUBRAT KUMAR PRADHAN	REBATI LATA PANDA	// BAIDESWAR /23 /2019
		VS	VS	()
59	BLAPL/0001017/2023	STATE OF ODISHA KAMLESH YADAV	SK. ZAFARULLA	// JODA /139 /2020
		VS	VS	()
60	BLAPL/0001018/2023	STATE OF ODISHA CHANDRAKANTA TARIA	SATYABRATA PANDA	// KANTAMAL /132 /2019
		VS	VS	()
61	BLAPL/0001019/2023	STATE OF ODISHA EROSH SABAR	RAGHUNATH BISWAL	// / /0
		VS	VS	()
62	BLAPL/0001020/2023	STATE OF ODISHA BANTY GANDHA	DIBYAJYOTI SAHOO	// JHARSUGUDA /345 /2022
		VS	VS	()
63	BLAPL/0001021/2023	STATE OF ODISHA AKULA SETHI	SURJYA NARAYAN SAHU	// KABISURYANAGAR (KODALA) /444 /2022
		VS	VS	()
64	BLAPL/0001022/2023	STATE OF ODISHA DILLIP KUMAR PRADHAN	DEVASHIS PANDA	// DHENKANAL SADAR /483 /2020
		VS	VS	()
65	BLAPL/0001023/2023	STATE OF ODISHA VINIT KUMAR NAIK	DEVASHIS PANDA	// BHAWANIPATNA TOWN /296 /2022
		VS	VS	()
66	BLAPL/0001024/2023	STATE OF ODISHA LAXMI NARAYAN SARANGI	BIJAYA KUMAR RAGADA	// MADHUPATNA /374 /2022
		VS	VS	()
67	BLAPL/0001025/2023	STATE OF ODISHA DHANA RANJAN SAHU	SANJIB KUMAR BHANJADEO	// CHATRAPUR /803 /2022
		VS	VS	()
68	BLAPL/0001026/2023	STATE OF ODISHA RAJESH CHANDRA SAHU @ LITON	SANJIB KUMAR BHANJADEO	// GOCHHPADA /81 /2022
		VS	VS	()

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69	BLAPL/0001027/2023	STATE OF ODISHA RANJAN GURU VS	JNYANANANDA PANDA VS	// JUNAGARH /370 /2022 ()
70	BLAPL/0001028/2023	STATE OF ODISHA MAHESWAR BAG VS	DIBYAJYOTI SAHOO VS	// MUNIGUDA /67 /2021 ()
71	BLAPL/0001029/2023	STATE OF ODISHA PRASANTA MALLIK VS	BIBEKANANDA MAHAPATRA VS	// PANIKOILI /45 /2021 ()
72	BLAPL/0001030/2023	STATE OF ODISHA BISHNU KUMAR RAI VS	BIKRAM CHANDRA GHADEI VS	// THELKOLOI PS /7 /2023 ()
73	BLAPL/0001031/2023	STATE OF ODISHA KANTARU BADAMUNDI VS	ALOK KUMAR PANDA VS	// JARADA /124 /2022 ()
74	BLAPL/0001032/2023	STATE OF ODISHA SANJAY RAY VS	PRASANTA KUMAR NANDA VS	// MATHILI /129 /2020 ()
75	BLAPL/0001033/2023	STATE OF ODISHA RABI NAIK VS	DIPTIREKHA NANDA VS	// JHARSUGUDA GRPS /91 /2021 ()
76	BLAPL/0001034/2023	STATE OF ODISHA SUJAY MOHANTY @ SUJAY KUMAR MOHANTY VS	SK. ZAFARULLA VS	// NILGIRI /365 /2022 ()
77	BLAPL/0001035/2023	STATE OF ODISHA RASIKA BIRUA VS	DEBASIS MISHRA VS	// BAMBARI /2 /2023 ()
78	BLAPL/0001036/2023	STATE OF ODISHA SUDHANSU KHILAR @ SUDHANSU SEKHAR KHILAR VS	LALITENDU BHUYAN VS	// KEONJHAR SADAR /336 /2022 ()
79	BLAPL/0001037/2023	STATE OF ODISHA BYASA DEV PAL VS	NIKUNJA KUMAR ROUT VS	// KORAPUT TOWN /312 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMAPL/000054/2023	SAROJINI NAYAK VS JOGESH CHANDRA NAYAK	ADV. VS	// 0 //
81	CMAPL/000055/2023	DURGA CHARAN MOHAPATRA VS STATE OF ODISHA	ADV. VS	// 0 //
82	CMAPL/000056/2023	DAITARI SAHOO VS STATE OF ODISHA	ADV VS	// 0 //
83	CMAPL/000057/2023	BASANTI SAHOO VS STATE OF ODISHA	ADV VS	// 0 //
84	CMAPL/000058/2023	M/S. VIJAY ENTERPRISES VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
85	CMAPL/000059/2023	GIRISH CHANDRA NAYAK VS STATE OF ODISHA	ADV. VS	// 0 //
86	CMAPL/000060/2023	SARAT BHOI VS STATE OF ODISHA	B.N BHUYAN VS	// 0 //
87	CMP/000081/2023	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	B.MUDULI VS	// 0 //
88	CMP/000082/2023	SUSIL KUMAR AGARWALLA VS HEMALATA BEHERA	ARIJEET MISHRA VS	// 0 //
89	CMP/000083/2023	SOBHADEVI AGRAWAL VS MANOJ KUMAR AGRAWAL	SURYA NARAYAN SATPATHY VS	// 0 //
90	CMP/000084/2023	GITA KUMARI SAHU VS SUBHRA PARIJITA SAHU	GOPAL CHANDRA MOHANTY VS	// 0 //
91	CMP/000085/2023	BIJAYA KUMAR DAS	NIRANJAN ROUT	//

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		VS	VS	0
92	CMP/000086/2023	RAJESH KUMAR DAS THE HEADMASTER, UGME, NUASAH SCHOOL, BALIKUDA	ANIL KUMAR MAHANTA	//
		VS	VS	0
93	CMP/000087/2023	GUNDICHA DASH SANTOSH ROUT	MADAN MOHAN DAS	//
		VS	VS	0
94	CMP/000088/2023	PRAFULLA KUMAR SAHU SANTOSH ROUT	MADAN MOHAN DAS	//
		VS	VS	0
95	CONTC/0000478/2023	PRAFULLA KUMAR SAHU SAROJ KUMAR BEHERA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
96	CONTC/0000479/2023	USHA PADHI, I.A.S. DHARITRI DAS	ADV	//
		VS	VS	0
97	CONTC/0000480/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT RAJENDRA SAHU	ADV	//
		VS	VS	0
98	CONTC/0000481/2023	ASWATHY S, I.A.S. ABHIMANYU BADATYA	ADV	//
		VS	VS	0
99	CONTC/0000482/2023	ASWATHY S, I.A.S. LADU PRADHAN	ADV	//
		VS	VS	0
100	CONTC/0000483/2023	ASWATHY S, I.A.S. KEDARNATH ACHARYA	ADV	//
		VS	VS	0
101	CONTC/0000484/2023	ASWATHY S, I.A.S. RABIN CHANDRA BERA	ADV	//
		VS	VS	0
102	CONTC/0000485/2023	ASWATHY S, I.A.S. PRADEEP KUMAR NAYAK	ADV	//
		VS	VS	0

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		ASWATHY S, I.A.S.		//
103	CONTC/0000486/2023	SANTOSH KUMAR RAUT VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
104	CONTC/0000487/2023	R.KRISHNA MURTY REDDY VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
105	CONTC/0000488/2023	GANESH SWAIN VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
106	CONTC/0000489/2023	CHONGA SREERAMULU VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
107	CONTC/0000490/2023	SIMANCHALA PRADHAN VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
108	CONTC/0000491/2023	LALITA MOHAN PATTANAYAK VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
109	CONTC/0000492/2023	BIJAYA CHANDRA SWAIN VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
110	CONTC/0000493/2023	SURESH KUMAR MOHANTY VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
111	CONTC/0000494/2023	GANGADHAR SAHOO VS	SATYAJIT SAMAL VS	// 0
		ASWATHY S, I.A.S.		//
112	CONTC/0000495/2023	SURENDRA PANDA VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
113	CONTC/0000496/2023	KALI CHARAN DASH VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//

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114	CONTC/0000497/2023	PRADEEP KUMAR DALABEHERA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
115	CONTC/0000498/2023	MINAKHYI MISHRA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
116	CONTC/0000499/2023	PRAMOD KUMAR SAHU VS ASWATHY S, I.A.S.	ADV VS	// 0 //
117	CONTC/0000500/2023	PRADIP KUMAR PATNAIK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
118	CONTC/0000501/2023	KANHU CHARANA PANIGRAHI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
119	CONTC/0000502/2023	DHANESWAR PARIDA VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// 0 //
120	CONTC/0000503/2023	SANJAY KUMAR SAMANTARAY VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// 0 //
121	CONTC/0000504/2023	SURENDRA KUMAR BARIK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
122	CONTC/0000505/2023	KRISHNA CHANDRA BUDHIA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
123	CONTC/0000506/2023	BYASADEV PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
124	CONTC/0000507/2023	RABINDRA NATH PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
125	CONTC/0000508/2023	NIRANJAN PATRO	ADV	//

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		VS	VS	0
126	CONTC/0000509/2023	ASWATHY S, I.A.S. KAILASH CHANDRA PANIGRAHI	ADV	//
		VS	VS	0
127	CONTC/0000510/2023	ASWATHY S, I.A.S. SURENDRA NATH PRADHAN	ADV	//
		VS	VS	0
128	CONTC/0000511/2023	ASWATHY S, I.A.S. B.SARA PATRA	ADV	//
		VS	VS	0
129	CONTC/0000512/2023	ASWATHY S, I.A.S. KAILAS CHANDRA MISHRA	ADV	//
		VS	VS	0
130	CONTC/0000513/2023	ASWATHY S, I.A.S. JITEN KUMAR NAYAK	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
131	CONTC/0000514/2023	ARAVINDA PADHY, I.A.S. DR.HEMANT KUMAR RATH	ADV	//
		VS	VS	0
132	CONTC/0000515/2023	BISHNUPADA SETHI, I.A.S. GAJENDRA SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
133	CONTC/0000516/2023	ASWASTHY S., I.A.S. BHAGABAN MOHAPATRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
134	CONTC/0000517/2023	ASWASTHY S., I.A.S. DR.RAGHUNATH RATH	ADV	//
		VS	VS	0
135	CONTC/0000518/2023	BISHNUPADA SETHI, I.A.S. M/S. BRM INFRASTRUCTURE PVT. LTD.	ADV	//
		VS	VS	0
136	CONTC/0000519/2023	STEEL AUTHORITY OF INDIA LIMITED, CHAIRMAN, ROURKELA STEEL PLANT, SUNDARGARH SNIGDHA ROY	ADV	//
		VS	VS	0

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137	CONTC/0000520/2023	ARUN KUMAR BARGE, O.A.S. GAJENDRA RAJ VS	ADV VS	// // 0
138	CONTC/0000521/2023	ANU GARG, I.A.S. KUNTALINI DEI VS	ADV VS	// // 0
139	CONTC/0000522/2023	AMULYA KUMAR PRADHAN, O.E.S. LALIT DASH VS	ADV VS	// // 0
140	CONTC/0000523/2023	SURENDRA KUMAR, I.A.S. NARESH CHANDRA NAYAK VS	ASMIYA RANJAN MAJHI VS	// // 0
141	CONTC/0000524/2023	BHAWANI SHANKAR CHAYINI, O.A.S.(S) RADHA KRISHNA NAYAK VS	ADV VS	// // 0
142	CONTC/0000525/2023	BINITA SNAPATI, O.E.S. MANISHA DASH VS	ADV VS	// // 0
143	CONTC/0000526/2023	BINITA SNAPATI, O.E.S. BRAHMANANDA PANIGRAHY VS	ADV VS	// // 0
144	CONTC/0000527/2023	BINITA SNAPATI, O.E.S. SUDHIR KUMAR PADHY VS	ADV VS	// // 0
145	CONTC/0000528/2023	BINITA SNAPATI, O.E.S. SIMANCHAL PATI VS	ADV VS	// // 0
146	CONTC/0000529/2023	PRADOSH KUMAR NAIK, O.E.S. HADIBANDHU BISWAL VS	ADV VS	// // 0
147	CONTC/0000530/2023	HADIBANDHU BEHERA, CHIEF ENGINEER, RURAL WATER SUPPLY AND SANITATION, ORISSA PRAVASINI PATI @ SARANGI VS	ADV VS	// // 0
		BASANT KUMAR HATI, O.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0000531/2023	BISWANATH BEHERA VS MEETANJALI DASH,OAS	SURYAKANTA JENA VS	// 0 //
149	CONTC/0000532/2023	BASANT MANJARI PAHI VS SOVA SHARMA, I.A.S.	ADV VS	// 0 //
150	CONTC/0000533/2023	MARKANDA MAHANTA VS DUSMANTA SAHOO, BRANCH MANAGER, TATA MOTORS FINANCE LIMITED, KEONJHAR	ADV VS	// 0 //
151	CONTC/0000534/2023	ARABINDA SARAN MOHANTY VS SANJEEV CHOPRA	ADV VS	// 0 //
152	CONTC/0000535/2023	KISHORE KUMAR BEHERA VS ASWATHY S.,I.A.S.	ADV VS	// 0 //
153	CONTC/0000536/2023	CHAITANYA KUMAR JENA VS SANJEEV CHOPRA	ADV VS	// 0 //
154	CONTC/0000537/2023	RADHAKANTA SETH VS ASWATHY S.,I.A.S.	ADV VS	// 0 //
155	CONTC/0000538/2023	LINGARAJ MAHAKUR VS ASWATHY S.,I.A.S.	ADV VS	// 0 //
156	CONTC/0000539/2023	PRATAP CHANDRA NANDA VS ASWATHY S.,I.A.S.	ADV VS	// 0 //
157	CONTC/0000540/2023	BAIKUNTHA NATH PANDA VS ANU GARG, I.A.S.,	ADV VS	// 0 //
158	CONTC/0000541/2023	UMESH CHANDRA MISHRA VS ASWATHY S.,I.A.S.	ADV VS	// 0 //
159	CONTC/0000542/2023	SURENDRANATH SINKU	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0000543/2023	DEORANJAN KUMAR SINGH GANGADHAR SAHU	ADV	//
		VS	VS	0
161	CONTC/0000544/2023	ASWATHY S.,I.A.S. DEBASIS RAY	ADV	//
		VS	VS	0
162	CONTC/0000545/2023	ASWATHY S.,I.A.S. SUSANTA KUMAR NATH	ADV	//
		VS	VS	0
163	CONTC/0000546/2023	ASWATHY S., I.A.S., SANTOSH KUMAR PANIGRAHI	ADV	//
		VS	VS	0
164	CONTC/0000547/2023	ASWATHY S., I.A.S., MANORANJAN KAR	ADV	//
		VS	VS	0
165	CONTC/0000548/2023	ASWATHY S.,I.A.S. GHASI MALIK	ADV	//
		VS	VS	0
166	CONTC/0000549/2023	ASWATHY S.,I.A.S. SITARAM SAHU	ADV	//
		VS	VS	0
167	CONTC/0000550/2023	ASWATHY S.,I.A.S. ADITYA KUMAR MOHANTY	ADV	//
		VS	VS	0
168	CONTC/0000551/2023	ASWATHY S., I.A.S., ABHINNA KUMAR SAHOO	ADV	//
		VS	VS	0
169	CONTC/0000552/2023	ASWATHY S., I.A.S. DINESH KUMAR SENAPATI	ADV	//
		VS	VS	0
170	CONTC/0000553/2023	ASWATHY S., I.A.S., RAJU JANI	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0000554/2023	SANGRAMJIT NAYAK, IAS SEPHALI DAS VS	ADV VS	// // ()
172	CONTC/0000555/2023	ASWATHY S., I.A.S. SIBA DALBEHERA VS	ADV VS	// // ()
173	CONTC/0000556/2023	ASWATHY S., I.A.S. RABINARAYAN SA VS	ADV VS	// // ()
174	CONTC/0000557/2023	ASWATHY S., I.A.S., RAGHUNATH SENAPATI VS	ADV VS	// // ()
175	CONTC/0000558/2023	ASWATHY S., I.A.S., KAILASH CHANDRA BEHERA VS	ADV VS	// // ()
176	CONTC/0000559/2023	JYOTI RANJAN MISHRA SUVASINI PARIDA VS	ADV VS	// // ()
177	CONTC/0000560/2023	ASWATHY S., I.A.S. MAHESWAR PRADHAN VS	NIRANJAN SINGH (1) VS	// // ()
178	CONTC/0000561/2023	PRABODH KU. MOHANTY, OAS SARAT CHANDRA MISHRA VS	ADV VS	// // ()
179	CONTC/0000562/2023	ASWATHY S., I.A.S. BASUDEV NANDA VS	ADV VS	// // ()
180	CONTC/0000563/2023	ASWATHY S., I.A.S., BIPIN BIHARI NAYAK VS	ADV VS	// // ()
181	CRLA/0000101/2023	BISHNU PADA SETHI ARJUN HEMBRAM VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// SARAT /14 /2015 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLA/0000102/2023	SUNIL GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /296 /2022 () //
183	CRLA/0000103/2023	MANAS RANJAN MISHRA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR TOWN /162 /2010 () //
184	CRLA/0000104/2023	MD SHADAB VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHANUPALI /257 /2022 () //
185	CRLA/0000105/2023	MD ALAMGIRI@ALAMGIRI HUSSAIN VS STATE OF ODISHA	SUBAL GARDIA VS	DHANUPALI /257 /2022 () //
186	CRLLP/0000004/2023	MANJULATA BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	/ /0 () //
187	CRLMA/0000028/2023	BITU DASH@ABHIJIT MISHRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /87 /2022 () //
188	CRLMA/0000029/2023	RATIKANTA PANDA VS STATE OF ODISHA	ADV. VS	/ /0 () //
189	CRLMC/0000430/2023	DIPU PRADHAN@ GELU VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	BADAGODA P.S. /446 /2022 () //
190	CRLMC/0000431/2023	BIJAN KUMAR SAHOO@BIJAN SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /133 /2013 () //
191	CRLMC/0000432/2023	ASWINI BAGARTI@ASWINI@ASHMINI BAGARTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /80 /2015 () //
192	CRLMC/0000433/2023	ABANTI NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ODAGAON /46 /2021 () //
193	CRLMC/0000434/2023	PRADEEP KUMAR PRADHAN	SURYAKANTA DWIBEDI	FATEGARH /118 /2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0000435/2023	SIBUN SIDHARTHA SAHOO	JAYADEBA BEHERA	NAYAGARH /87 /2022
		VS	VS	A.S.J (WOMENS COURT), NAYAGARH(Nayagarh)
		STATE OF ODISHA		ST/0000085/2022
195	CRLMC/0000436/2023	INAYAT KHAN@BABU@ARSHA BABA	PRASANT KUMAR SAHOO	DARGHA BAZAR /31 /2019
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0000437/2023	BINOD BIHARI BAG	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()
		PRAMOD KUMAR PATEL		//
197	CRLMC/0000438/2023	MINTU@RAMCHANDRA NAIK	CHANDAN SAMANTARAY	SPL.TASK FORCE /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0000439/2023	UMAKANTA ROUTARAY@ROUTRAY	PRAVASH CHANDRA JENA	JANKIA P.S. /108 /2018
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0000440/2023	ASHOK KUMAR DASH	DEBASNAN DAS	RAGHUNATHPUR /36 /2018
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0000441/2023	DR.BHABANI CHARAN RATH	BIREN SANKAR TRIPATHY	LAXMISAGAR P.S. /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0000442/2023	SWARNAPRAVA MOHAPATRA	ASHOK KUMAR SWAIN I	CUTTACK VIGILANCE /39 /2018
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
202	CRLMC/0000443/2023	HIRAK NATH SOUNTH	ALOK KUMAR MOHAPATRA	JALESWAR /108 /2013
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0000444/2023	JASHAKETAN MAHANTA@JHASAKETAN	DIGAMBAR SETHI	CHAMPUA /65 /2019
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0000445/2023	MICHHUA@AMBHUJA KUMAR MAHUNTA	SAROJ KUMAR DASH	BHUBAN /35 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0000446/2023	STATE OF ODISHA KUSANATH PRADHAN VS	MAHES DAS VS	// DARINGBADI /37 /2011 ()
206	CRLMC/0000447/2023	STATE OF ODISHA KUSANATH PRADHAN VS	MAHES DAS VS	// DARINGBADI /35 /2011 ()
207	CRLMC/0000448/2023	STATE OF ODISHA MAMATA KUMARI SAHU@MAMATA SAHU VS	SANTOSH KUMAR MAHANTY VS	// POLASARA PS /66 /2020 ()
208	CRLMC/0000449/2023	STATE OF ODISHA SANKAR NAG@SHANKAR NAG VS	SURESH KUMAR JENA VS	// DUNGURIPALI /144 /2014 ()
209	CRLMC/0000450/2023	STATE OF ODISHA CHANCHALA BARAI VS	DEBASHIS NANDA VS	// SAHID NAGAR P.S. /428 /2020 ()
210	CRLMC/0000451/2023	STATE OF ODISHA PRAHALLAD KHILLO@KHORA VS	RAJIB LOCHAN PATRNAIK VS	// NANDAPUR /99 /2021 ()
211	CRLMC/0000452/2023	STATE OF ODISHA PRINCE KUMAR VS	RAVI KANT KUMAR VS	// EOW,BHUBANESWAR /5 /2022 ()
212	CRLMC/0000453/2023	STATE OF ODISHA PRABHAS@PRAVAS RANJAN SAHU VS	BIGYAN KUMAR SHARMA VS	// MUDANPUR RAMPUR /13 /2020 ()
213	CRLMC/0000454/2023	STATE OF ODISHA ASHA SINGH VS	SUDEEP KUMAR SARANGI VS	// //0 ()
214	CRLMC/0000455/2023	REPUBLIC OF INDIA RABINDRA JENA VS	UDIT RANJAN JENA VS	// //0 ()
215	CRLMC/0000456/2023	STATE OF ODISHA BASUDEV DASH VS	CHIRANJEEV BIDYABHUSHAN VS	// RAYAGADA TOWN /54 /2017 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0000457/2023	RABINARAYAN MUDULI VS STATE OF ODISHA	DEBASNAN DAS VS	CHANDANPUR /98 /2006 () //
217	CRLMC/0000458/2023	DR.BADRI NARAYAN RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JAJPUR TOWN /453 /2022 () //
218	CRLMC/0000459/2023	PITAMBAR DASH VS STATE OF ODISHA	DHANANJAYA NAYAK VS	MAHILA P.S. BUXIBAZAR /66 /2022 () //
219	CRLMC/0000460/2023	SABITRI NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	/ /0 () //
220	CRLMC/0000461/2023	MADHUSUDAN PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	BARANGA /17 /2023 () //
221	CRLMC/0000462/2023	SUNIL KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	BARANGA /12 /2023 () //
222	CRLMC/0000463/2023	MADHUSUDAN PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	BARANGA /14 /2023 () //
223	CRLMC/0000464/2023	PREETAM KUMAR MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANAS /53 /2019 () //
224	CRLMC/0000465/2023	GUDU@PRITI SAGAR MOHAPATRA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	NILGIRI /202 /2021 () //
225	CRLMC/0000466/2023	SUBHAKANTA KHILLAR VS STATE OF ODISHA	DEBASIS MISHRA VS	MAHILA P.S. BUXIBAZAR /149 /2022 () //
226	CRLMC/0000467/2023	SHIBA PRASAD KARAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	Dhamara Police Station /11 /2020 () //
227	CRLMC/0000468/2023	SANJIB KUMAR SINGH	AUROVINDA MOHANTY	CUTTACK VIGILANCE /42 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMC/0000469/2023	STATE OF ODISHA(VIG.) TUKUNA SAHOO	SOUMYA RANJAN DAS	// BARAMBA /148 /2021
		VS	VS	()
229	CRLMC/0000470/2023	STATE OF ODISHA KESHAB KISHOR NAYAK	SOUENDRA PATTANAİK	// SAMBALPUR VIGILANCE /8 /2021
		VS	VS	()
230	CRLMP/0000145/2023	STATE OF ODISHA(VIG.) BISHNU PRASAD BEHERA	ALOK KUMAR DAS	// / /0
		VS	VS	()
231	CRLMP/0000146/2023	STATE OF ODISHA CHINMAYA MAHAPATRA	ALOK KUMAR DAS	// / /0
		VS	VS	()
232	CRLMP/0000147/2023	STATE OF ODISHA PARTHASARATHI SAHU	ALOK KUMAR DAS	// / /0
		VS	VS	()
233	CRLMP/0000148/2023	STATE OF ODISHA SURENDRANATH SWAIN	TRILOCHAN NANDA	// MAHAKALPARA /136 /2020
		VS	VS	()
234	CRLMP/0000149/2023	STATE OF ODISHA PRADEEP KUMAR DHAL	KABIR KUMAR JENA	// / /0
		VS	VS	()
235	CRLMP/0000150/2023	STATE OF ODISHA NARAYAN PADHI	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
236	CRLMP/0000151/2023	STATE OF ODISHA PRAFULLA KUMAR JENA	BIJAYA KUMAR BEHERA 1	// / /0
		VS	VS	()
237	CRLMP/0000152/2023	STATE OF ODISHA DURJYADHAN PARIDA	SUSANTA KUMAR TRIPATHY	// / /0
		VS	VS	()
238	CRLMP/0000153/2023	STATE OF ODISHA GEDELA RAMA KRISHNA	DHANOJ KUMAR SAHOO	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMP/0000154/2023	SUPERINTENDENT OF POLICE, GAJAPATI RABINARAYAN SAHOO @ NILU VS DINABANDHU SAHOO	TUSAR KUMAR MISHRA VS	// //0 ()
240	CRLREV/0000032/2023	KANHU@TAPAS KUMAR JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// KAMARDA /24 /2018 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000124/2018
241	CRLREV/0000033/2023	GIRISH CHANDRA NAYAK VS DEEPAK RANJAN PARIDA	PRAVAT RANJAN SUTAR VS	//0 ()
242	CRLREV/0000034/2023	GIRISH CHANDRA NAYAK VS DEEPAK RANJAN PARIDA	PRAVAT RANJAN SUTAR VS	//0 ()
243	CRLREV/0000035/2023	GIRISH CHANDRA NAYAK VS DEEPAK RANJAN PARIDA	PRAVAT RANJAN SUTAR VS	//0 ()
244	CRLREV/0000036/2023	GIRISH CHANDRA NAYAK VS DEEPAK RANJAN PARIDA	PRAVAT RANJAN SUTAR VS	//0 ()
245	CRLREV/0000037/2023	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	//0 ()
246	CRLREV/0000038/2023	PRATAP KUMAR BISWAL VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	EOW,BHUBANESWAR /16 /2019 ()
247	CRLREV/0000039/2023	MANAS KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR RATH VS	//0 ()
248	CRLREV/0000040/2023	SRIDHAR SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARI /67 /2012 ()
249	CRLREV/0000041/2023	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	LALBAG /168 /2013 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLREV/000042/2023	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	LALBAG /166 /2013 0 //
251	CRP/000005/2023	MITS MEGA FOOD PARK LTD. VS RANJAN PALAKA	BIBHU PRASAD DAS VS	// 0 //
252	FAO/000043/2023	BIPIN KUMAR AGARWALLA VS RUBI PRADHAN	LAXMI NARAYAN PATEL VS	// 0 //
253	FAO/000044/2023	SABITRI PANDA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
254	FAO/000045/2023	G.M.,POWER MECH PROJECT LTD. VS CHANDRA SEKHAR MAJHI	DHANANJAYA MUND VS	// 0 //
255	MACA/000059/2023	SUBASH CHANDRA SETHY VS ANANTA KISHORE DASH	KAPILA CHARAN NAYAK VS	// 0 //
256	MACA/000060/2023	ORIENTAL INSURANCE CO.LTD. VS JAGYANSINI PRADHAN	SOMNATH ROY VS	// 0 //
257	MACA/000061/2023	PARITOSH PANDA VS JITENDRA YADAV	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
258	MATA/000026/2023	SUJATA NAYAK@MOHANTY VS SARAT CHANDRA MOHANTY	BIBHUTI BHUSAN MISHRA VS	// 0 //
259	RPFAM/000020/2023	DASARATHI RAJGURU VS CHANDAN MISHRA	TUKUNA KUMAR MISHRA VS	// 0 //
260	RPFAM/000021/2023	KISHOR CHANDRA KERKETTA VS SUSHAMA KHADIA	TAPASWINI SINHA VS	// 0 //
261	RPFAM/000022/2023	PRASANTA KUMAR DAS	BHABANI SHANKAR MISHRA 3	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	RPFAM/000023/2023	SABITA DAS PRAFULLA PANIGRAHI	DHANANJAYA MUND	//
		VS	VS	0
263	RSA/000020/2023	MAMATA PANIGRAHI TULARAM CHALLAN	DIPTI RANJAN BHOKTA	//
		VS	VS	0
264	RSA/000021/2023	RAVVA APPALA NARASAMMA SABITRI UPADHYAY	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
265	RSA/000022/2023	KAILASH CHANDRA BEHERA BHRUNGRAJ KISHAN	AMIT PRASAD BOSE	//
		VS	VS	0
266	RSA/000023/2023	GAJRAJ KISHAN BHAGIRATHI DASH	SAMIR KUMAR MISHRA	//
		VS	VS	0
267	RSA/000024/2023	LAXMAN DASH HARINDRA PRAJAPATI	MD FAYAZ	//
		VS	VS	0
268	RSA/000025/2023	GANESHIA PRAJAPATI KAIKEYA BHOI	SOUMYA MISHRA	//
		VS	VS	0
269	RSA/000026/2023	NIRANJAN TRIPATHY PALLABAGUNJAN SATPATHY	TUSAR KUMAR MISHRA	//
		VS	VS	0
270	RSA/000027/2023	JOGI PALEI ASHIYABI	TUSAR KUMAR MISHRA	//
		VS	VS	0
271	RVWPET/000016/2023	ABU BAKAR KHAN SABITA PANIGRAHI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
272	TRP(C)/000039/2023	STATE OF ODISHA JAYASHREE BEHERA	MD.RIAZ	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	TRP(C)/000040/2023	JAGABANDHU PATRA RUDRA PRATAP LENKA VS	HRUDANANDA MOHAPATRA VS	// // ()
274	WA/0000104/2023	RUPALI KALPANA KUSUM ADHIRA CHANDRA DAS VS	RAICHARAN MOHAPATRA VS	// // ()
275	WA/0000105/2023	STATE OF ODISHA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // ()
276	WA/0000106/2023	SUNIL KUMAR MISHRA SRI LAXMI WOMEN SELF HELP GROUP VS	SUKANTA KUMAR DALAI VS	// // ()
277	WA/0000107/2023	STATE OF ODISHA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // ()
278	WA/0000108/2023	LINGARAJ BEHERA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // ()
279	WA/0000109/2023	SNIGDHARANI MOHAPATRA STATE OF ODISHA VS	MALAYA KETAN BALABANTRAY, A.G.A. VS	// // ()
280	WP(C)/0002280/2023	DR. SAGRAM TUDU NAMITA GIRI VS	AJIT CHANDRA MOHAPATRA VS	// // ()
281	WP(C)/0002281/2023	STATE OF ODISHA RASAMANI MAHANTA VS	SITANSU MOHAN SINGH VS	// // ()
282	WP(C)/0002282/2023	STATE OF ODISHA DURGA PRASAD DAS VS	ARUN KUMAR PATRA VS	// // ()
283	WP(C)/0002283/2023	STATE OF ORISSA AYUSHMAN MALLA VS	SITANSU MOHAN SINGH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0002284/2023	AURANJEB KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
285	WP(C)/0002285/2023	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
286	WP(C)/0002286/2023	MOHAMMAD ATIF VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	WP(C)/0002287/2023	KARUNAKAR MAHANTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
288	WP(C)/0002288/2023	TAPAN CHANDRA DAS VS COMMNR. CUM SECY. TO GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
289	WP(C)/0002289/2023	PRAGYAN KUMAR BHOI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
290	WP(C)/0002290/2023	TAPAN CHANDRA DAS VS COMMNR. CUM SECY., GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
291	WP(C)/0002291/2023	JAYADEEP ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
292	WP(C)/0002292/2023	MOHAMMAD ATIF VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
293	WP(C)/0002293/2023	BASANTI BARIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
294	WP(C)/0002294/2023	BINAYAK SWAIN VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
295	WP(C)/0002295/2023	SUBASH CHANDRA CHOUDHURY	SANTOSH KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0002296/2023	GENERAL MANAGER, EAST COAST RAILWAY, BBSR MAHENDRA KUMAR SINGH	SANTOSH KUMAR DASH	//
		VS	VS	0
297	WP(C)/0002297/2023	GENERAL MANAGER, EAST COAST RAILWAY, BBSR RAMA CHANDRA DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
298	WP(C)/0002298/2023	STATE OF ODISHA JHARANA DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
299	WP(C)/0002299/2023	STATE OF ORISSA DURYODHAN SAMANTARAY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
300	WP(C)/0002300/2023	STATE OF ODISHA SANJUKTA MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
301	WP(C)/0002301/2023	STATE OF ORISSA UDAYA KUMAR CHAND	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
302	WP(C)/0002302/2023	STATE OF ODISHA MANASWINI MANDHATA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
303	WP(C)/0002303/2023	STATE OF ODISHA PRAFULLA KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
304	WP(C)/0002304/2023	STATE OF ODISHA PREMANANDA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
305	WP(C)/0002305/2023	STATE OF ODISHA PRAFULLA KUMAR OJHA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
306	WP(C)/0002306/2023	STATE OF ODISHA SUDARSAN PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0002307/2023	STATE OF ODISHA AMARESWAR KAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0002308/2023	STATE OF ODISHA SUSHANTA KUMAR PADHAN VS	RANJIT MOHANTY VS	// // ()
309	WP(C)/0002309/2023	STATE OF ODISHA KADAKI CHARAN DUTTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0002310/2023	STATE OF ORISSA CHAKRADHAR DEHURY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0002311/2023	STATE OF ORISSA BANSHIDHAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0002312/2023	STATE OF ORISSA NIRMAL CHANDRA PANDA VS	PRASANTA KUMAR MISHRA VS	// // ()
313	WP(C)/0002313/2023	STATE OF ODISHA APARNNA JENA VS	SATYANARAYAN MISHRA VS	// // ()
314	WP(C)/0002314/2023	STATE OF ODISHA PADMALOCHAN SINGHA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
315	WP(C)/0002315/2023	STATE OF ORISSA PANKAJ KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0002316/2023	STATE OF ORISSA BIMAL PRADHAN VS	PRASANTA KUMAR MISHRA VS	// // ()
317	WP(C)/0002317/2023	STATE OF ODISHA BIJAYA KUMAR DASARAPURIA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0002318/2023	SUDARSAN BISWAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0002319/2023	JAYAPRAKASH PANI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
320	WP(C)/0002320/2023	SARAT KUMAR NAYAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
321	WP(C)/0002321/2023	BIJAY KUMAR PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
322	WP(C)/0002322/2023	RENUKA NAYAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
323	WP(C)/0002323/2023	NILAMADHABA PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
324	WP(C)/0002324/2023	DEBASIS MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
325	WP(C)/0002325/2023	ANUSAYA PRADHAN VS STATE OF ODISHA	KALPATARU ROUT VS	// 0 //
326	WP(C)/0002326/2023	RASHMI RANJAN SAHOO VS THE NEW INDIA ASSIURANCE COMPANY LTD.,KHURDA	DEVI PRASAD DASH VS	// 0 //
327	WP(C)/0002327/2023	STATE OF ODISHA VS DR. ANUSUYA ROUT	HARMOHAN DHAL, A.G.A. VS	// 0 //
328	WP(C)/0002328/2023	BAIJAYANTI PALLAI VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
329	WP(C)/0002329/2023	SUSANTA KUMAR SAHU	GOPINATH PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0002330/2023	BIMAL KUMAR SARKAR	PARTHA MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0002331/2023	S. CHITRASEN REDDY	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0002332/2023	SHAMIM AKHTAR	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0002333/2023	ANITA MOHANTA	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE DIV. MANAGER, CANARA BANK, BHADRAK		//
334	WP(C)/0002334/2023	M/S.RAJLAXMI CONSTRUCTION LTD. CUTTACK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0002335/2023	M/S.BRM INFRASTRUCTURE PVT. LTD. SUNDARGARH	HUSHAR KANTI SATAPATHY	//
		VS	VS	0
		STEEL AUTHORITY OF INDIA LTD.		//
336	WP(C)/0002336/2023	M/S. CITICON ENGINEERS LTD.,BBSR	CHITTARANJAN DAS	//
		VS	VS	0
		THE COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//
337	WP(C)/0002337/2023	M/S.BRM INFRASTRUCTURE PVT.LTD, SUNDARGARH	HUSHAR KANTI SATAPATHY	//
		VS	VS	0
		STEEL AUTHORITY OF INDIA LTD.		//
338	WP(C)/0002338/2023	PRITISH MISHRA	BISWAJIT RANJAN TRIPATHY	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SAMBALPUR		//
339	WP(C)/0002339/2023	JAGNESWAR SAMANTARAY	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0002340/2023	GANESH CHANDRA PRUSTY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0002341/2023	STATE OF ODISHA PRAVASH CHANDRA RANASINGH VS	SUSHANTA KUMAR JOSHI VS	// // ()
342	WP(C)/0002342/2023	STATE OF ODISHA AMIT KUMAR PATEL VS	AKSHAYA KUMAR PANDEY VS	// // ()
343	WP(C)/0002343/2023	STATE OF ODISHA CH. RAMAKRISHNADU VS	HEMANTA KUMAR MUND VS	// // ()
344	WP(C)/0002344/2023	STATE OF ORISSA MONALISHA SATAPATHY VS	DEEPAK KUMAR DAS VS	// // ()
345	WP(C)/0002345/2023	STATE OF ODISHA M/S PUJA ENTERPRISES, CUTTACK VS	BIBHU PRASAD DAS VS	// // ()
346	WP(C)/0002346/2023	STATE OF ODISHA PRAMOD KUMAR GOCHHI VS	HIMANSU SEKHAR DEO VS	// // ()
347	WP(C)/0002347/2023	STATE OF ODISHA NILACHAL TRIPATHY VS	BANSHIDHAR SATAPATHY VS	// // ()
348	WP(C)/0002348/2023	STATE OF ODISHA DR.TABINDAR KAUR VS	SANJEEV UDGATA VS	// // ()
349	WP(C)/0002349/2023	STATE OF ODISHA DR.HARINDAR SINGH RAJASHREE JENA VS	GYANA RANJAN SETHI VS	// // ()
350	WP(C)/0002350/2023	STATE OF ODISHA AMULYA KUMAR PATTANAYAK VS	MANOJA KUMAR KHUNTIA VS	// // ()
351	WP(C)/0002351/2023	UNION OF INDIA NIRVAYA ODISHA,BALIANATA VS	SIDHARTH PRASAD DAS VS	// // ()
		OFFICE OF THE REGISTRAR OF NEWSPAPERS FOR INDIA, NEW DELHI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0002352/2023	HEMANTA KUMAR SATAPATHY VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
353	WP(C)/0002353/2023	DEBARAJA MOHANTY VS STATE OF ODISHA	SARADA DASH VS	// 0 //
354	WP(C)/0002354/2023	PRAJNYA BHUSAN PATTNAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
355	WP(C)/0002355/2023	BIDULATA ROUT VS STATE OF ODISHA	SMITA RANJAN PATANAİK VS	// 0 //
356	WP(C)/0002356/2023	M/S.BMS PROJECTS, MALKANGIRI VS STATE OF ODISHA	ANAND DAS VS	// 0 //
357	WP(C)/0002357/2023	DASARATHI NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
358	WP(C)/0002358/2023	SARASWATI PRADHAN VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
359	WP(C)/0002359/2023	RANJAN KUMAR DAS VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
360	WP(C)/0002360/2023	NIHAR RANJAN JAGDEV VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
361	WP(C)/0002361/2023	SK. GULPHAN VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
362	WP(C)/0002362/2023	BISWAJIT MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
363	WP(C)/0002363/2023	URMILA SWAIN	SANJAY KUMAR SAMANTARAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0002364/2023	ABHAYA KUMAR SWAIN	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0002365/2023	SUBASH CHANDRA BAIRIGANJAN	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0002366/2023	MAHABIR PRASAD AGARWALLA	JAYDEEP PAL	//
		VS	VS	0
		EXECUTIVE ENGINEER, (ELECTRICAL), TPNODL, MAYURBHANJ		//
367	WP(C)/0002367/2023	RAJANIKANTA MOHAKUD	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
368	WP(C)/0002368/2023	MAA JAGULAI WSHG, JAJPUR	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0002369/2023	BIRANCHI NARAYAN RAY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE STATE OF ODISHA		//
370	WP(C)/0002370/2023	ANANTA DAS	VIJAYA KAR	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0002371/2023	DR.PRABHAT KUMAR ROURTRAY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE STATE OF ODISHA		//
372	WP(C)/0002372/2023	SRIKANT ANDIA	VIJAYA KAR	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0002373/2023	BIBHUTIBHUSAN MOHAPATRA		//
		VS	VS	0
		ELECTION COMMISSIONER OF INDIA		//
374	WP(C)/0002374/2023	BINAPANI DAS	VIJAYA KAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0002375/2023	STATE OF ORISSA SATYABRATA NAYAK VS	ANJAN KUMAR BISWAL VS	// // ()
376	WP(C)/0002376/2023	JOINT COMMISSIONER OF STATE TAX, CT AND GST, ANGUL ARABINDA DAS VS	VIJAYA KAR VS	// // ()
377	WP(C)/0002377/2023	STATE OF ORISSA BISWANATH ORAM VS	UPENDRA KUMAR SAMAL VS	// // ()
378	WP(C)/0002378/2023	THE COLLECTOR, SUNDARGARH DR. N JAYAPRAKASH VS	AMIYA KUMAR CHHATOI VS	// // ()
379	WP(C)/0002379/2023	STATE OF ODISHA PRAVAKAR JENA VS	UPENDRA KUMAR SAMAL VS	// // ()
380	WP(C)/0002380/2023	STATE OF ODISHA PRADEEP KUMAR TRIPATHY VS	SAPAN KUMAR PAL VS	// // ()
381	WP(C)/0002381/2023	STATE OF ODISHA BIRA KISHORE RAY VS	SAPAN KUMAR PAL VS	// // ()
382	WP(C)/0002382/2023	STATE OF ORISSA RUKMANI HANSDA VS	GOPINATH PANDA VS	// // ()
383	WP(C)/0002383/2023	PRINCIPAL ACCOUNTANT GENERAL (A AND E) SUSHANTA KUMAR SAHOO VS	SAROJ RANJAN SUBUDHI VS	// // ()
384	WP(C)/0002384/2023	STATE OF ORISSA DEBANANDA DAS VS	MADHUMITA PANDA VS	// // ()
385	WP(C)/0002385/2023	STATE OF ODISHA SRIDHAR PAL VS	JAYANTA KUMAR MAJHI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0002386/2023	BADAL KUMAR PANDA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
387	WP(C)/0002387/2023	UMASHANKAR GIRI VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
388	WP(C)/0002388/2023	TAMANAMPUDI SRINIVAS REDDY VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //
389	WP(C)/0002389/2023	HARIPADA MAHANTA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
390	WP(C)/0002390/2023	PARBATI ROUT VS THE COLLECTOR, CUTTACK	BISWANATH BEHERA VS	// 0 //
391	WP(C)/0002391/2023	BRAHMANANDA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
392	WP(C)/0002392/2023	APARNA MOHANTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
393	WP(C)/0002393/2023	RAHUL BHARATI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
394	WP(C)/0002394/2023	ROHAN PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
395	WP(C)/0002395/2023	ANNAPURNA SWAIN VS THE AO, BANK OF BARODA, SAMBALPUR	DEBASIS TRIPATHY VS	// 0 //
396	WP(C)/0002396/2023	KAMALA BAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
397	WP(C)/0002397/2023	MANOJ KUMAR MOHARANA	B.PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0002398/2023	GOBARDHAN SAHOO	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE CEO, TPCODL, BBSR		//
399	WP(C)/0002399/2023	RAMESH CHANDRA PANDA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0002400/2023	JAYANTI SUNDARAY	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0002401/2023	RAMA CHANDRA PATRA	SURYAKANTA DASH	//
		VS	VS	0
		GAIL GAS LIMITED		//
402	WP(C)/0002402/2023	FAKIR MOHAN SAHOO	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0002403/2023	JOTRIMAYA PATI	RAMESH AGARWAL	//
		VS	VS	0
		CEO, TPCODL, BBSR		//
404	WP(C)/0002404/2023	SATYAJIT PATNAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0002405/2023	GOURANG DIABAGHA	PRADEEP RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0002406/2023	MAMATA PATTANAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0002407/2023	RANJIT KUMAR MAHARANA	AUROVINDA MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
408	WP(C)/0002408/2023	SASHMITA BHOI	RAJIB RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0002409/2023	STATE OF ODISHA BIMBADHAR SAHOO VS	SITANSU MOHAN SINGH VS	// // ()
410	WP(C)/0002410/2023	STATE OF ODISHA BIJAYA KUMAR SUBUDHI VS	MADAN MOHAN DAS VS	// // ()
411	WP(C)/0002411/2023	STATE OF ODISHA SUBASH CHANDRA BHUYAN VS	BASUMAT PRADHAN VS	// // ()
412	WP(C)/0002412/2023	STATE OF ODISHA AMARJIT SAHU VS	SITANSU MOHAN SINGH VS	// // ()
413	WP(C)/0002413/2023	STATE OF ODISHA MAMATA PATTANAYAK VS	SITANSU MOHAN SINGH VS	// // ()
414	WP(C)/0002414/2023	STATE OF ODISHA GANGADHAR JENA VS	PITAMBAR ACHARYA VS	// // ()
415	WP(C)/0002415/2023	STATE OF ODISHA DHIREN KUMAR PANI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
416	WP(C)/0002416/2023	STATE OF ODISHA M/S JAGABANDHU ENTERPRISERS PVT. LTD.,BBSR VS	NIROD KUMAR SAHU VS	// // ()
417	WP(C)/0002417/2023	STATE OF ODISHA LATIF MOHAMMAD VS	ABHAYA KUMAR BEHERA VS	// // ()
418	WP(C)/0002418/2023	STATE OF ORISSA PRAMILA MISHRA VS	KARUNAKAR RATH VS	// // ()
419	WP(C)/0002419/2023	STATE OF ODISHA RAKESH DARAK VS STATE OF ORISSA	ABHAYA KUMAR BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0002420/2023	DUTIANANDA BHOI VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
421	WP(C)/0002421/2023	MANIBHADRA PANDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
422	WP(C)/0002422/2023	AJAY KUMAR AGRAWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
423	WP(C)/0002423/2023	JADUMANI BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
424	WP(C)/0002424/2023	HRUSHIKESH DAS VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
425	WP(C)/0002425/2023	BHAGIRATHI PATRA VS LIC OF INDIA, CUTTACK	SAMIR KUMAR MISHRA VS	// 0 //
426	WP(C)/0002426/2023	NIRANJAN BEHERA VS SPECIAL D.G. OF POLICE, SAP, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
427	WP(C)/0002427/2023	M/S SHREE DURGA ENTERPRISES, ANGUL VS THE COMMISSIONER, GST AND CX, ROURKELA	KANANBALA ROY CHOUDHURY VS	// 0 //
428	WP(C)/0002428/2023	DR.BIBHUKESH PANIGRAHI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
429	WP(C)/0002429/2023	E. RAM MURTY RAO VS THE SECY.-CUM-COMMNR.,R AND DM DEPT.,BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
430	WP(C)/0002430/2023	LAXMIPRIYA KHATUA VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
431	WP(C)/0002431/2023	SHIBARAM MAJHI	SIBA NARAYANA BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0002432/2023	SABITRI SUNDERKA	SIDHESWAR RATH	//
		VS	VS	0
		THE AO, UCO BANK, BBSR		//
433	WP(C)/0002433/2023	PNB METLIFE INSURANCE COMPANY LTD.,BENGALURU	DR MANAND SINGH	//
		VS	VS	0
		PUBLIC UTILITY SERVICES, GANJAM AND GAJAPATI		//
434	WP(C)/0002434/2023	PARTHA SARATHI TRIPATHY	SUDHANSU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0002435/2023	S.BEBINA	DHANANJAYA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0002436/2023	BALIYAR BADI	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0002437/2023	SOBHARAM ORAM	HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//
438	WP(C)/0002438/2023	RABINDRA NATH SAMAL	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0002439/2023	UMA SANKAR BEHERA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0002440/2023	SANJUKTA PANDA	BIDYALOK MOHAPATRA	//
		VS	VS	0
		AO,CUM CHIEF MANAGER, INDIAN BANK, BERHAMPUR		//
441	WP(C)/0002441/2023	MANOJ KUMAR NAYAK	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0002442/2023	DEBENDRA NATH SAMAL	TUSAR KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :25/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0002443/2023	STATE OF ODISHA SOMANATH MOHAPATRA VS	HRUDANANDA MOHAPATRA VS	// // ()
444	WP(C)/0002444/2023	STATE OF ODISHA A.RAJENDRA PRASAD VS	ASUTOSH MOHANTY VS	// // ()
445	WP(C)/0002445/2023	SUB-REGISTRAR, JATNI KHURDA SURENDRA KUMAR KAMILA VS	SATYA SMRUTI MOHANTY VS	// // ()
446	WP(C)/0002446/2023	THE AO CHIEF MANAGER, PNB, BALASORE DEEPAK STEEL AND POWER LTD. SUNDARGARH VS	SASWAT KUMAR ACHARYA VS	// // ()
447	WP(C)/0002447/2023	CENTRAL BOARD OF DIRECT TAXES, NEW DELHI SONI SAMAL VS	MANISH DHIR VS	// // ()
448	WP(C)/0002448/2023	STATE OF ODISHA PREMANANDA SETHI VS	DEBASNAN DAS VS	// // ()
449	ABLAPL/0000920/2023	STATE OF ODISHA KAMINIKANTA @ KAMINI BARAL VS	SAROJ KUMAR DASH VS	// // ()
450	ABLAPL/0000921/2023	STATE OF ODISHA SAROJ KAR VS	DEBASIS TRIPATHY VS	// // ()
451	ABLAPL/0000922/2023	STATE OF ODISHA BABU @ SUNIL KHETRI VS	MANAS KUMAR CHAND VS	// // ()
452	ABLAPL/0000923/2023	STATE OF ODISHA PRAVAT RANJAN MAHAPATRA VS	MANAS KUMAR CHAND VS	// // ()
453	ABLAPL/0000924/2023	STATE OF ODISHA NIRMALA MALLIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// // // ()

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FILING REPORT AS ON :25/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0000925/2023	SHELENDRA @ SHAILENDRA SINGH VS STATE OF ODISHA	SWADESH NARAYAN RATH VS	BAIDYANATHPUR /27 /2023 () //
455	ABLAPL/0000926/2023	BISWAJIT BHUYAN VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	NISCHINTAKOILI /5 /2023 () //
456	ABLAPL/0000927/2023	KANAKALATA KHUNTIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MADHUPATNA /18 /2023 () //
457	ABLAPL/0000928/2023	JALADHAR MAJHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /75 /2022 () //
458	ABLAPL/0000929/2023	AVIRAM SAHOO VS STATE OF ODISHA	PRATYUSH RANJAN VS	/ /0 () //
459	ABLAPL/0000930/2023	KUMARI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /35 /2023 () //
460	ABLAPL/0000931/2023	CHITARANJAN MAHARANA @ CHITTARANJAN MAHARANA VS STATE OF ODISHA	KANKANTA MAHAPATRA VS	MAHILA (BERHAMPUR) /8 /2023 () //
461	ABLAPL/0000932/2023	URBASHI SAHOO VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	/ /0 () //
462	ABLAPL/0000933/2023	SUMITRA MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	BADAGODA P.S. /357 /2022 () //
463	ABLAPL/0000934/2023	SIPU @ SIDHANTA MALLICK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /10 /2023 () //
464	ABLAPL/0000935/2023	DIPU @ SOMANATH DAS VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	MANCHESWAR P.S. /392 /2022 () //
465	ABLAPL/0000936/2023	MANOJ KUMAR SAHU	SAMBIT SAMAL	BADAMBADI /26 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0000937/2023	STATE OF ODISHA DHWAJA SAHU	SOUBHAGYA KUMAR DASH	// DIGAPAHANDI /17 /2023
		VS	VS	()
467	ABLAPL/0000938/2023	STATE OF ODISHA SIBARAM PRADHAN	SANTOSH KUMAR MAHANTY	// K.NUAGAON /297 /2022
		VS	VS	()
468	ABLAPL/0000939/2023	STATE OF ODISHA RAJENDRA PRASAD MISHRA	SUKANTA KUMAR DALAI	// ATHGARH /257 /2019
		VS	VS	()
469	ABLAPL/0000940/2023	STATE OF ODISHA DUSMANTA SAMANTRAY	SUKANTA KUMAR DALAI	// KHURDA SADAR /11 /2023
		VS	VS	()
470	ABLAPL/0000941/2023	STATE OF ODISHA PATUARI PADHAN	SURESH KUMAR JENA	// DUNGURIPALI /13 /2023
		VS	VS	()
471	ABLAPL/0000942/2023	STATE OF ODISHA JANAKI @ JANAKI BALLABHA MALLICK	MANORANJAN KHATUA	// DHARMASALA /9 /2023
		VS	VS	()
472	ABLAPL/0000943/2023	STATE OF ODISHA JINU PRADHAN @ SUBHRANSU PRADHAN	PARTHA SARATHI NAYAK	// ANGUL TOWN /42 /2023
		VS	VS	()
473	ABLAPL/0000944/2023	STATE OF ODISHA KASHINATH NAYAK	MRITUNJAY BANERJEE	// DELANGA /31 /2023
		VS	VS	()
474	ABLAPL/0000945/2023	STATE OF ODISHA SK. SAMIULLA	SMRUTI RANJAN ROUT	// SALIPUR /18 /2023
		VS	VS	()
475	ABLAPL/0000946/2023	STATE OF ODISHA SANJAYA MISTRI	BANSHIDHAR BAUG	// RAMPUR (SONEPUR) /96 /2022
		VS	VS	()
476	ABLAPL/0000947/2023	STATE OF ODISHA MANORANJAN KAR	BHARAT JALLI	// KHANDAGIRI P.S. /170 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0000948/2023	STATE OF ODISHA BISWAJIT BISWAL VS	BHARAT JALLI VS	// ASTARANGA /4 /2023 ()
478	ABLAPL/0000949/2023	STATE OF ODISHA BIBEKANANDA RAY VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /412 /2022 ()
479	ABLAPL/0000950/2023	STATE OF ODISHA MD CHAND @ MD CHAND VS	GOURAV MOHANTY VS	// KHARABEL NAGAR P.S. /5 /2023 ()
480	ABLAPL/0000951/2023	STATE OF ODISHA NARESH NAYAK VS	RANJIT MOHANTY VS	// RAIKIA /124 /2022 ()
481	ABLAPL/0000952/2023	STATE OF ODISHA NIKUNJA BIHARI DALAI VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /30 /2023 ()
482	ABLAPL/0000953/2023	STATE OF ODISHA SUBHADRA PRADHAN VS	RANJIT MOHANTY VS	// RAIKIA /124 /2022 ()
483	ABLAPL/0000954/2023	STATE OF ODISHA SURAJ PRASAD DAS VS	BIDYALOK MOHAPATRA VS	// COLLIERY /439 /2022 ()
484	ABLAPL/0000955/2023	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS	DEEPAK KU SAHOO VS	// MARINE PST TALCHUA /146 /2022 ()
485	ABLAPL/0000956/2023	STATE OF ODISHA BASU@ BALAKRISHNA BEHERA VS	RAMESH CHANDRA MAHARANA VS	// BIDANASI /204 /2022 ()
486	ABLAPL/0000957/2023	STATE OF ODISHA PURNA SABAR VS	MANOJ KUMAR PANDA VS	// BHAWANIPATNA SADAR /2 /2023 ()
487	ABLAPL/0000958/2023	STATE OF ODISHA SUKANTI PRADHAN VS	SANJEEV UDGATA VS	// MAHILA PS SAMBALPUR /68 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :25/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0000959/2023	SHAM SUNDAR MOHARANA VS STATE OF ODISHA	RANJIT MOHANTY VS	BALIAPAL /212 /2022 () //
489	ABLAPL/0000960/2023	BIJAYA KUMAR MOHARANA VS STATE OF ODISHA	RANJIT MOHANTY VS	BALIAPAL /212 /2022 () //
490	ABLAPL/0000961/2023	MITHUN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /281 /2022 () //
491	ABLAPL/0000962/2023	SURAT MAJHI @ SURATHA MAJHI VS STATE OF ODISHA	UDIT RANJAN JENA VS	BALASORE SADAR /3 /2023 () //
492	ABLAPL/0000963/2023	MUTU GHIBILA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SONEPUR /11 /2023 () //
493	ABLAPL/0000964/2023	RAJENDRA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /410 /2022 () //
494	ABLAPL/0000965/2023	ABHISEK PATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /21 /2023 () //
495	ABLAPL/0000966/2023	BISWANATH NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	CHANDANPUR /25 /2023 () //
496	ABLAPL/0000967/2023	AJIT KUMAR SAMAL VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	SAHID NAGAR P.S. /537 /2022 () //
497	ABLAPL/0000968/2023	JAGA @ JUGA BINDHANI @ JUGANTA BINDHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /3 /2023 () //
498	ABLAPL/0000969/2023	PRATIMA PALEI @ PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /413 /2022 () //
499	ABLAPL/0000970/2023	ASUTOSH NAYAK	AMIYA KUMAR TARAI	SECTOR-3 /151 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0000971/2023	STATE OF ODISHA UMAKANTA BARIK @ BALI	AJAYA KUMAR ROUT	// NILGIRI /26 /2023
		VS	VS	()
501	ABLAPL/0000972/2023	STATE OF ODISHA BIBHUTI BHUSAN SAHOO	JYOTIRMAYA SAHOO	// JANKIA P.S. /409 /2022
		VS	VS	()
502	ABLAPL/0000973/2023	STATE OF ODISHA BANSIDHAR BEHERA	PRANAB KUMAR DAS	// TALASARI MARINE /5 /2023
		VS	VS	()
503	ABLAPL/0000974/2023	STATE OF ODISHA ANIL KUMAR SHARMA	RAMESH AGARWAL	// / /0
		VS	VS	()
504	ABLAPL/0000975/2023	STATE OF ODISHA ANU @ ANNU CHHAYA MISHRA	CHIRANJIB ROUT	// TALCHER TOWN /41 /2023
		VS	VS	()
505	ABLAPL/0000976/2023	STATE OF ODISHA ARJUN SAHOO	DIBYAJYOTI SAHOO	// SINGLA /128 /2022
		VS	VS	()
506	ABLAPL/0000977/2023	STATE OF ODISHA SUPABHA PATTANAYAK	JYOTIRMAYA SAHOO	// NAYAGARH /158 /2022
		VS	VS	()
507	ABLAPL/0000978/2023	STATE OF ODISHA HARI CHANDAN PATNAIK @ HARISCHANDANA PATNAIK	SAWANKESH KUMAR MAHANTY	// GOPALPUR /257 /2022
		VS	VS	()
508	ABLAPL/0000979/2023	STATE OF ODISHA KAPA KURIAMMA	RAJESH KUMAR MAHAPATRA	// JARADA /391 /2022
		VS	VS	()
509	ABLAPL/0000980/2023	STATE OF ODISHA RANJIT DAS	ADITI HOTA	// GOPALPRASAD /7 /2023
		VS	VS	()
510	ABLAPL/0000981/2023	STATE OF ODISHA PRARAS @ PRAVASH CHANDRA GIRI	RAMA CHANDRA JENA	// SINGLA /5 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0000982/2023	STATE OF ODISHA PRADEEP KUMAR PARIDA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /16 /2023 ()
512	ABLAPL/0000983/2023	STATE OF ODISHA UMAKANTA MISHRA VS	SMRUTI RANJAN MOHAPATRA VS	// MANGALPUR /626 /2022 ()
513	ABLAPL/0000984/2023	STATE OF ODISHA DUDU @ BISWAJIT PATTANAİK VS	JYOTIRMAYA SAHOO VS	// CHANDAPUR /6 /2023 ()
514	ABLAPL/0000985/2023	STATE OF ODISHA MITU PRASAD SENAPATI @ MITU SENAPATI VS	SOUMYA DEV RAY VS	// BALANGA /5 /2023 ()
515	ABLAPL/0000986/2023	STATE OF ODISHA SATYABAN JYOTISH @ SATYA JYOTISH VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /4 /2023 ()
516	ABLAPL/0000987/2023	STATE OF ODISHA BHABANI SANKAR DASH VS	SAROJ KUMAR DASH VS	// BHUBAN /476 /2022 ()
517	ABLAPL/0000988/2023	STATE OF ODISHA SK. TAJU @ SK. TAJUDDIN VS	KULDEEP MOHANTY VS	// Bamapada (Industrial Area) /5 /2023 ()
518	ABLAPL/0000989/2023	STATE OF ODISHA KURBAN ALI VS	BIJAYA KUMAR RAGADA VS	// RENGALI (SAMBALPUR) /207 /2022 ()
519	ABLAPL/0000990/2023	STATE OF ODISHA LINGARAJ BEHERA @ BAPUN VS	NIKUNJA KUMAR ROUT VS	// LALBAG /258 /2022 ()
520	ABLAPL/0000991/2023	STATE OF ODISHA SWETA CHANDRA TRIPATHY VS	AKSHAYA KUMAR SAHOO VS	// RANPUR /18 /2023 ()
521	ABLAPL/0000992/2023	STATE OF ODISHA CHINMAYANANDA SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// COLLIERY /30 /2023 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0000993/2023	BIJITENDRIYA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	SAMBALPUR TOWN /460 /2022 () //
523	ABLAPL/0000994/2023	BIJITENDRIYA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	SAMBALPUR TOWN /480 /2022 () //
524	ABLAPL/0000995/2023	BIJITENDRIYA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	SAMBALPUR TOWN /481 /2022 () //
525	ABLAPL/0000996/2023	ASSAF ALI KHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	SAMBALPUR TOWN /460 /2022 () //
526	ABLAPL/0000997/2023	ASSAF ALI KHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	SAMBALPUR TOWN /480 /2022 () //
527	ABLAPL/0000998/2023	ASSAF ALI KHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	SAMBALPUR TOWN /481 /2022 () //
528	ABLAPL/0000999/2023	SK. KAMIL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /18 /2023 () //
529	ABLAPL/0001000/2023	JAYANTI SUNDARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /8 /2023 () //
530	ABLAPL/0001001/2023	PRAVAKAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /19 /2023 () //
531	ABLAPL/0001002/2023	NRUSINGHA CHARAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ABHAYACHANDPUR /460 /2022 () //
532	ABLAPL/0001003/2023	SINDHUA BARIK @ KRUPASINDHU BARIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KONARK /170 /2022 () //
533	ABLAPL/0001004/2023	BIBEKANANDA RAY	JYOTIRMAYA SAHOO	JANKIA P.S. /411 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0001005/2023	ANANTA NARAYAN MOHAPATRA @ ANANTA MOHAPATRA	ANANTA NARAYAN MOHAPATRA @ ANANTA MOHAPATRA	BHADRAK TOWN /528 /2022
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0001006/2023	SIBA MALIK	BHABANI SANKAR MISHRA	JAKHAPURA /7 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0001007/2023	SYED QUARAR ALAM	BHABANI SANKAR MISHRA	BOUDH /222 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0001008/2023	PAPU MALIK	BHABANI SANKAR MISHRA	JAKHAPURA /7 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	RVWPET(RPC)/0000064/2019	KESHAB CHARAN PARIDA	R.K.BISOI	//
		VS	VS	()
		SECRETARY, FINANCE DEPARTMENT, BBSR		//

ORISSA HIGH COURT

MISC CASES FILED on :25/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 RVWPET(RPC)/64/2019	KESHAB CHARAN PARIDA-MP	R.K.BISOI
2	3/2023 CRLLP/4/2023	MANJULATA BEHERA-MP	SATYANARAYAN MISHRA
3	7/2023 JCRLA/33/2016	HARIA DALEI-MP	SOMJEET DAS
4	8/2023 CRLMA/29/2023	RATIKANTA PANDA-MP	ADV.
5	8/2023 JCRLA/52/2018	LACHI SAHU-MP	ADV
6	14/2023 SA/248/2001	RAGHUNATH JENA-MP	M/S. S.P.MISHRA, SOUMYA MISHRA
7	18/2023 CMAPL/680/2022	SHANTILATA BEHERA-MP	BIPLAB P.B. BAHALI
8	18/2023 CONTC/2965/2022	NEELAMANI SAHOO-MP	SANTOSH KUMAR MAHANTY
9	19/2023 CONTC/7551/2022	PRASANTA KUMAR SETHY-MP	
10	19/2023 CMAPL/54/2023	SAROJINI NAYAK-MP	ADV.
11	20/2023 CONTC/6835/2022	SUBRAT KUMAR TRIPATHY-MP	
12	20/2023 CMAPL/9/2023	PABITRA MOHAN PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA
13	21/2023 CMAPL/720/2022	DURGA CHARAN MOHAPATRA-MP	M/S.CHITTARANJAN PATTNAIK, S.CH.PADHY, R.DAS
14	21/2023 CONTC/6644/2022	DURYODHAN SWAIN-MP	M/S.SIBA PRASAD PATI
15	22/2023 RVWPET/16/2023	SABITA PANIGRAHI-MP	PRASANTA KUMAR MISHRA
16	22/2023 CMAPL/58/2023	M/S. VIJAY ENTERPRISES-MP	KSHIROD KUMAR SAHOO
17	23/2023 CMAPL/60/2023	SARAT BHOI-MP	B.N BHUYAN
18	24/2023 CMAPL/55/2023	DURGA CHARAN MOHAPATRA-MP	ADV.
19	26/2023 RPFAM/20/2023	DASARATHI RAJGURU-MP	TUKUNA KUMAR MISHRA
20	27/2023 RPFAM/21/2023	KISHOR CHANDRA KERKETTA-MP	TAPASWINI SINHA
21	28/2023 RPFAM/22/2023	PRASANTA KUMAR DAS-MP	BHABANI SHANKAR MISHRA 3
22	29/2023 CRLMP/2309/2022	SUHASINI DAS-MP	DEBIDUTTA MOHAPATRA
23	29/2023 RPFAM/23/2023	PRAFULLA PANIGRAHI-MP	DHANANJAYA MUND
24	30/2023 RPFAM/23/2023	PRAFULLA PANIGRAHI-MP	DHANANJAYA MUND
25	30/2023 CRLMP/2567/2022	RASHMI BEHERA-MP	
26	31/2023	RABINARAYAN SAHOO @ NILU-MP	TUSAR KUMAR MISHRA

27	CRLMP/154/2023 43/2023	KANHU@TAPAS KUMAR JENA-MP	RABI NARAYAN BEHERA
28	CRLREV/32/2023 43/2023	JAYASHREE BEHERA-MP	MD.RIAZ
29	TRP(C)/39/2023 44/2023	BANALATA DAS-MP	SAPAN KUMAR LENKA
30	TRP(C)/35/2023 44/2023	GIRISH CHANDRA NAYAK-MP	PRAVAT RANJAN SUTAR
31	CRLREV/33/2023 45/2023	GIRISH CHANDRA NAYAK-MP	PRAVAT RANJAN SUTAR
32	CRLREV/34/2023 45/2023	RUDRA PRATAP LENKA-MP	HRUDANANDA MOHAPATRA
33	TRP(C)/40/2023 46/2023	GIRISH CHANDRA NAYAK-MP	PRAVAT RANJAN SUTAR
34	CRLREV/35/2023 47/2023	GIRISH CHANDRA NAYAK-MP	PRAVAT RANJAN SUTAR
35	CRLREV/36/2023 48/2023	SIPRA MISHRA-MP	M/S.R.N.BISWAL
36	CRLREV/498/2018 49/2023	PRATAP KUMAR BISWAL-MP	CHANDAN SAMANTARAY
37	CRLREV/38/2023 50/2023	MANAS KUMAR PRADHAN-MP	KARUNAKAR RATH
38	CRLREV/39/2023 51/2023	MANAS KUMAR PRADHAN-MP	KARUNAKAR RATH
39	CRLREV/39/2023 52/2023	SRIDHAR SAHOO-MP	JAJATI KESHARI KHUNTIA
40	CRLREV/40/2023 53/2023	SRIDHAR SAHOO-MP	JAJATI KESHARI KHUNTIA
41	CRLREV/40/2023 54/2023	SRIDHAR SAHOO-MP	JAJATI KESHARI KHUNTIA
42	CRLREV/40/2023 58/2023	BIPIN KUMAR AGARWALLA-MP	LAXMI NARAYAN PATEL
43	FAO/43/2023 59/2023	AKSHYA KUMAR CHOUDHURY-MP	SATYABRATA MOHANTY
44	FAO/208/2022 60/2023	THE DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY
45	FAO/515/2022 61/2023	G.M.,POWER MECH PROJECT LTD.-MP	DHANANJAYA MUND
46	FAO/45/2023 62/2023	G.M.,POWER MECH PROJECT LTD.-MP	DHANANJAYA MUND
47	FAO/45/2023 65/2023	SANJAY KUMAR TRIPATHY-MP	TUSAR KUMAR MISHRA
48	RSA/55/2022 66/2023	KAIKEYA BHOI-MP	SOUMYA MISHRA
49	RSA/25/2023 72/2023	RAI CHARAN MOHAPTRA-MP	NILAMADHAB SARKAR
50	CMP/1333/2022 73/2023	SUSIL KUMAR AGARWALLA-MP	ARIJEET MISHRA
51	CMP/82/2023 74/2023	SOBHADEVI AGRAWAL-MP	SURYA NARAYAN SATPATHY
52	CMP/83/2023 75/2023	SK.OLTAN @ ULTAN-MP	SUKANTA KUMAR NAYAK
53	CMP/1122/2022 76/2023	BIJOY KUMAR RAUL-MP	DWARIKA PRASAD MOHANTY
54	CMP/1348/2022 77/2023	KALYANI HANSDA-MP	DWARIKA PRASAD MOHANTY
55	CMP/1347/2022 78/2023	GITA KUMARI SAHU-MP	GOPAL CHANDRA MOHANTY
56	CMP/84/2023 79/2023	BIJAYA KUMAR DAS-MP	NIRANJAN ROUT
57	CMP/85/2023 80/2023	THE HEADMASTER, UGME, NUASAHI SCHOOL, BALIGUDA	ANUBHAB MAHANTA
	CMP/86/2023		

58	105/2023 MACA/543/2022	RASHMITA JETHI-MP	DEBASISH PATNAIK
59	106/2023 MACA/60/2023	ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
60	134/2023 BLAPL/245/2023	SUSANTA SETHI-MP	CHANDAN SAMANTARAY
61	135/2023 BLAPL/9006/2022	KHAGAPATI GOLARI-MP	DIPTI RANJAN BHOKTA
62	136/2023 BLAPL/5883/2022	JANI @ SUDHANSHU KUMAR DAS-MP	KASHINATH PATTANAIAK
63	137/2023 BLAPL/5487/2022	CLEMENTA NAYAK-MP	BISHNU PRASAD PRADHAN, M/S.SHUBHENDU KUMAR
64	138/2023 BLAPL/10860/2022	RAGHUNATH BEHERA-MP	SIDHARTHA DAS
65	139/2023 BLAPL/10943/2022	RAGHUNATH BEHERA-MP	SIDHARTHA DAS
66	140/2023 BLAPL/10731/2022	RAGHUNATH BEHERA-MP	SIDHARTHA DAS
67	141/2023 BLAPL/10865/2022	RAGHUNATH BEHERA-MP	SIDHARTHA DAS
68	142/2023 BLAPL/10742/2022	RAGHUNATH BEHERA-MP	SIDHARTHA DAS
69	143/2023 BLAPL/10653/2022	RAGHUNATH BEHERA-MP	SIDHARTHA DAS
70	144/2023 BLAPL/10683/2022	RAGHUNATH BEHERA-MP	SIDHARTHA DAS
71	145/2023 BLAPL/428/2021	RAGHUNATH BEHERA-MP	
72	146/2023 BLAPL/3029/2020	RAGHUNATH BEHERA-MP	
73	147/2023 BLAPL/437/2021	RAGHUNATH BEHERA-MP	
74	148/2023 BLAPL/911/2020	RAGHUNATH BEHERA-MP	
75	149/2023 BLAPL/722/2020	RAGHUNATH BEHERA-MP	
76	150/2023 BLAPL/12954/2022	RAGHUNATH BEHERA-MP	SIDDHARTHA SAMALSUSANTA KUMAR NATH
77	151/2023 BLAPL/724/2020	RAGHUNATH BEHERA-MP	
78	152/2023 BLAPL/3030/2020	RAGHUNATH BEHERA-MP	
79	153/2023 BLAPL/1854/2022	RAGHUNATH BEHERA-MP	SOUBHAGYA KUMAR DASH, SUSANTA KUMAR NATH
80	207/2023 CRLA/101/2023	ARJUN HEMBRAM-MP	DIPAK RANJAN MISHRA
81	208/2023 CRLA/101/2023	ARJUN HEMBRAM-MP	DIPAK RANJAN MISHRA
82	209/2023 CRLA/101/2023	ARJUN HEMBRAM-MP	DIPAK RANJAN MISHRA
83	210/2023 CRLA/91/2018	ANGAD MALLICK-MP	M/S.BIJAYALAXMI TRIPATHY
84	211/2023 CRLA/213/2020	NATABAR SWAIN-MP	
85	212/2023 CRLA/102/2018	JEETAN@LOKANATH BENET-MP	M/S.BIBHU PRASAD DAS
86	213/2023 CRLA/600/2020	SATYANANDA PATRA-MP	BISWAJIT MOHAPATRA, M/S. ASHOK KUMAR SWAIN
87	214/2023 CRLA/391/2014	DHADI SAHU@PRAMOD SA-MP	M/S.B.K.GHADEI
88	215/2023 CRLA/103/2023	MANAS RANJAN MISHRA-MP	ASHUTOSH MOHANTA
89	216/2023	MANAS RANJAN MISHRA-MP	ASHUTOSH MOHANTA

90	CRLA/103/2023 234/2023 ABLAPL/7207/2022	SUSHREE SANGITA BHOL-MP	
91	235/2023 ABLAPL/531/2023	BABULI MAJHI-MP	
92	236/2023 ABLAPL/493/2020	MANASI SAHOO-MP	NIRANJAN LENKA
93	237/2023 ABLAPL/16573/2022	MITU @ DEBENDRA BEHERA-MP	SANJIB KUMAR BHANJADEO
94	238/2023 ABLAPL/12109/2019	KASTURI BEHERA-MP	
95	239/2023 ABLAPL/18034/2019	RABI PRADHAN @ SURYAKANTA PRADHAN-MP	
96	240/2023 ABLAPL/14251/2022	SAMBHUNATH BEHERA-MP	
97	241/2023 ABLAPL/6230/2020	PRASANTA KUMAR PARIDA-MP	HEMANTA KUMAR TRIPATHY
98	242/2023 ABLAPL/14426/2022	SUMITRA PARIDA-MP	
99	248/2023 WA/1330/2022	SARALA MALLIK-MP	ANUPAM RATH
100	249/2023 WA/106/2023	SRI LAXMI WOMEN SELF HELP GROUP-MP	SUKANTA KUMAR DALAI
101	250/2023 WA/106/2023	SRI LAXMI WOMEN SELF HELP GROUP-MP	SUKANTA KUMAR DALAI
102	251/2023 WA/105/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
103	252/2023 WA/105/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
104	253/2023 WA/105/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
105	254/2023 WA/107/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
106	255/2023 WA/107/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
107	256/2023 WA/107/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
108	257/2023 WA/108/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
109	258/2023 WA/108/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
110	259/2023 WA/108/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
111	260/2023 WA/109/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
112	261/2023 WA/109/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
113	262/2023 WA/109/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
114	316/2023 CRLMC/431/2023	BIJAN KUMAR SAHOO@BIJAN SAHOO-MP	SURYAKANTA DWIBEDI
115	317/2023 CRLMC/437/2023	BINOD BIHARI BAG-MP	PABITRA KUMAR NAYAK
116	318/2023 CRLMC/438/2023	MINTU@RAMCHANDRA NAIK-MP	CHANDAN SAMANTARAY
117	319/2023 CRLMC/439/2023	UMAKANTA ROUTARAY@ROUTRAY-MP	PRAVASH CHANDRA JENA
118	320/2023 CRLMC/441/2023	DR.BHABANI CHARAN RATH-MP	BIREN SANKAR TRIPATHY
119	321/2023 CRLMC/444/2023	JASHAKETAN MAHANTA@JHASAKETAN-MP	DIGAMBAR SETHI
120	322/2023 CRLMC/1607/2011	GANDU@RANJAN CHOUDHU-MP	SANTOSH KUMAR MAHANTY

121	323/2023 CRLMC/453/2023	PRABHAS@PRAVAS RANJAN SAHU-MP	BIGYAN KUMAR SHARMA
122	324/2023 CRLMC/455/2023	RABINDRA JENA-MP	UDIT RANJAN JENA
123	325/2023 CRLMC/457/2023	RABINARAYAN MUDULI-MP	DEBASNAN DAS
124	326/2023 CRLMC/458/2023	DR.BADRI NARAYAN RAY-MP	BIJAYA KUMAR BEHERA 1
125	327/2023 CRLMC/460/2023	SABITRI NAYAK-MP	SATYABRATA SENAPATI
126	328/2023 CRLMC/1447/2020	JAYASHREE MOHANTY-MP	PITAMBAR ACHARYA
127	329/2023 CRLMC/461/2023	MADHUSUDAN PRADHAN-MP	DEEPAK KUMAR MOHAPATRA
128	330/2023 CRLMC/462/2023	SUNIL KUMAR SWAIN-MP	DEEPAK KUMAR MOHAPATRA
129	331/2023 CRLMC/316/2023	HARIHAR MOHANTY-MP	B.N.MAHAPATRA
130	332/2023 CRLMC/463/2023	MADHUSUDAN PRADHAN-MP	DEEPAK KUMAR MOHAPATRA
131	333/2023 CRLMC/113/2023	SANATAN BARIK-MP	B.N.MAHAPATRA
132	334/2023 CRLMC/464/2023	PREETAM KUMAR MOHAPATRA-MP	AMITAV TRIPATHY
133	335/2023 CRLMC/465/2023	GUDU@PRITI SAGAR MOHAPATRA-MP	BIPLAB KUMAR DASH
134	336/2023 CRLMC/466/2023	SUBHAKANTA KHILLAR-MP	DEBASIS MISHRA
135	337/2023 CRLMC/467/2023	SHIBA PRASAD KARAN-MP	BYOMAKESH TRIPATHY
136	338/2023 CRLMC/469/2023	TUKUNA SAHOO-MP	SOUMYA RANJAN DAS
137	1083/2023 WP(C)/26153/2022	SATRUGHANA SAHOO-MP	SASHIBHUSAN DAS
138	1084/2023 WP(C)/2285/2023	PRAVAT KUMAR SAHOO-MP	PRADIPTA KISHORE BHUYAN
139	1085/2023 WP(C)/2294/2023	BINAYAK SWAIN-MP	DAYANIDHI MISHRA
140	1086/2023 WP(C)/2295/2023	SUBASH CHANDRA CHOUDHURY-MP	SANTOSH KUMAR DASH
141	1087/2023 WP(C)/2296/2023	MAHENDRA KUMAR SINGH-MP	SANTOSH KUMAR DASH
142	1088/2023 WP(C)/28989/2022	SEBAK CHANDRA PRADHAN-MP	SUSANTA KUMAR MISHRA
143	1089/2023 WP(C)/30562/2022	JAY JAGANNATHA SHG, ENDULAPUR-MP	MANOJ KUMAR MOHANTY
144	1090/2023 WP(C)/2077/2023	MANJULATA SAHU-MP	DEEPALI MAHAPATRA
145	1091/2023 WP(C)/5179/2018	GOBARDHAN NAYAK-MP	M/S.NIRANJAN LENKA
146	1092/2023 WP(C)/11796/2016	BHUSHAN STEEL LTD.-MP	
147	1093/2023 WP(C)/2332/2023	SHAMIM AKHTAR-MP	BISWAMBAR MOHANTY
148	1094/2023 WP(C)/2327/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
149	1095/2023 WP(C)/322/2023	MANOJ KUMAR SAHU-MP	SUDEEP KUMAR SARANGI
150	1096/2023 WP(C)/2333/2023	ANITA MOHANTA-MP	TRILOCHAN PANIGRAHI
151	1097/2023 WP(C)/20345/2015	PREMANANDA CHHATAI-MP	M/S.GURUDUTTA KAR
152	1098/2023	BANK OF INDIA, CUTTACK-MP	GURUDUTTA KAR

153	WP(C)/29721/2022 1099/2023 WP(C)/2335/2023	M/S.BRM INFRASTRUCTURE PVT. LTD. SUNDARGARH-MP	USHAR KANTI SATAPATHY
154	1100/2023 WP(C)/2336/2023	M/S. CITICON ENGINEERS LTD.,BBSR-MP	CHITTARANJAN DAS
155	1101/2023 WP(C)/2336/2023	M/S. CITICON ENGINEERS LTD.,BBSR-MP	CHITTARANJAN DAS
156	1102/2023 WP(C)/2337/2023	M/S.BRM INFRASTRUCTURE PVT.LTD, SUNDARGARH-MP	USHAR KANTI SATAPATHY
157	1103/2023 WP(C)/2343/2023	CH. RAMAKRISHNADU-MP	HEMANTA KUMAR MUND
158	1104/2023 WP(C)/2344/2023	MONALISHA SATAPATHY-MP	DEEPAK KUMAR DAS
159	1105/2023 WP(C)/2345/2023	M/S PUJA ENTERPRISES, CUTTACK-MP	BIBHU PRASAD DAS
160	1106/2023 WP(C)/1279/2023	SADANANDA KHAMARI-MP	GYANA RANJAN SETHI
161	1107/2023 WP(C)/2348/2023	DR.TABINDAR KAUR-MP	SANJEEV UDGATA
162	1108/2023 WP(C)/7767/2022	MAHENDRA BEHERA-MP	
163	1109/2023 WP(C)/2349/2023	RAJASHREE JENA-MP	GYANA RANJAN SETHI
164	1110/2023 WP(C)/7767/2022	MAHENDRA BEHERA-MP	
165	1111/2023 WP(C)/2356/2023	M/S.BMS PROJECTS, MALKANGIRI-MP	ANAND DAS
166	1112/2023 WP(C)/46/2023	KHIRASINDU MAJHI-MP	MANAS KUMAR CHAND
167	1113/2023 WP(C)/2363/2023	URMILA SWAIN-MP	SANJAY KUMAR SAMANTARAY
168	1114/2023 WP(C)/2364/2023	ABHAYA KUMAR SWAIN-MP	SANJAY KUMAR SAMANTARAY
169	1115/2023 WP(C)/12699/2007	SRIDHAR SAHOO-MP	M/S.R.N.DAS MOHAPATRA
170	1116/2023 WP(C)/2366/2023	MAHABIR PRASAD AGARWALLA-MP	JAYDEEP PAL
171	1117/2023 WP(C)/2368/2023	MAA JAGULAI WSHG, JAJPUR-MP	AMIT PRASAD BOSE
172	1119/2023 WP(C)/2378/2023	DR. N JAYAPRAKASH-MP	AMIYA KUMAR CHHATOI
173	1120/2023 WP(C)/2379/2023	PRAVAKAR JENA-MP	UPENDRA KUMAR SAMAL
174	1121/2023 WP(C)/2242/2023	BIPIN SANDH-MP	JAYADEBA BEHERA
175	1122/2023 WP(C)/33914/2022	SURYAMANI SAHOO-MP	LALATENDU SAMANTRAY
176	1123/2023 WP(C)/2386/2023	BADAL KUMAR PANDA-MP	SUBASH CHANDRA PUSPALAKA
177	1124/2023 WP(C)/4748/2014	SHYAM S.SINGH-MP	MR.AKSHYANGSHU SE.NANDY
178	1125/2023 WP(C)/33046/2022	RABINDRA SAHU-MP	
179	1126/2023 WP(C)/2395/2023	ANNAPURNA SWAIN-MP	DEBASIS TRIPATHY
180	1127/2023 WP(C)/14049/2019	BHAKTA PADARBINDA RATH-MP	M/S.DURGESH NARAYAN RATH
181	1128/2023 WP(C)/2398/2023	GOBARDHAN SAHOO-MP	SUBASH CHANDRA PUSPALAKA
182	1129/2023 WP(C)/2399/2023	RAMESH CHANDRA PANDA-MP	SIDHESWAR MALLIK
183	1130/2023 WP(C)/2401/2023	RAMA CHANDRA PATRA-MP	SURYAKANTA DASH

184	1131/2023 WP(C)/2404/2023	SATYAJIT PATNAIK-MP	DURGESH NARAYAN RATH
185	1132/2023 WP(C)/2408/2023	SASHMITA BHOI-MP	RAJIB RATH
186	1133/2023 WP(C)/2414/2023	GANGADHAR JENA-MP	PITAMBAR ACHARYA
187	1134/2023 WP(C)/2415/2023	DHIREN KUMAR PANI-MP	SUBHRANSU BHUSAN MOHANTY
188	1135/2023 WP(C)/2416/2023	M/S JAGABANDHU ENTERPRISERS PVT. LTD.,BBSR-MP	NIROD KUMAR SAHU
189	1136/2023 WP(C)/2418/2023	PRAMILA MISHRA-MP	KARUNAKAR RATH
190	1137/2023 WP(C)/2420/2023	DUTIANANDA BHOI-MP	SIBA PRASAD PATRA
191	1138/2023 WP(C)/2425/2023	BHAGIRATHI PATRA-MP	SAMIR KUMAR MISHRA
192	1139/2023 WP(C)/2428/2023	DR.BIBHUKESH PANIGRAHI-MP	JAGANNATH BHUYAN
193	1140/2023 WP(C)/2428/2023	DR.BIBHUKESH PANIGRAHI-MP	JAGANNATH BHUYAN
194	1141/2023 WP(C)/2432/2023	SABITRI SUNDERKA-MP	SIDHESWAR RATH
195	1142/2023 WP(C)/341/2023	NAGEN BHOI-MP	
196	1143/2023 WP(C)/2434/2023	PARTHA SARATHI TRIPATHY-MP	SUDHANSU SEKHAR PRATAP
197	1144/2023 WP(C)/2437/2023	SOBHARAM ORAM-MP	HIMANSHU SEKHAR MISHRA
198	1145/2023 WP(C)/314/2023	RASMIRAJAN BEHERA-MP	
199	1146/2023 WP(C)/880/2023	SATYAJIT PRADHAN-MP	
200	1147/2023 WP(C)/2440/2023	SANJUKTA PANDA-MP	BIDYALOK MOHAPATRA
201	1148/2023 WP(C)/2443/2023	SOMANATH MOHAPATRA-MP	HRUDANANDA MOHAPATRA
202	1149/2023 WP(C)/33885/2022	SANJIB KUMAR KHANDAYATRAY-MP	
203	1150/2023 WP(C)/2445/2023	SURENDRA KUMAR KAMILA-MP	SATYA SMRUTI MOHANTY
204	1152/2023 WP(C)/2446/2023	DEEPAK STEEL AND POWER LTD. SUNDARGARH-MP	SASWAT KUMAR ACHARYA
205	1153/2023 WP(C)/2447/2023	SONI SAMAL-MP	MANISH DHIR
206	1154/2023 WP(C)/13165/2012	SAROJ BEHERA-MP	